

**INTRODUCTION**

In view of the recent amendment made in the Designs (Amendment) Rules, 2008 with effect from 17/06/2008, Publication of the matter relating to Designs is being published in the Official Journal of The Patent Office. This Journal is being published on weekly basis on every Friday covering the various proceedings on Designs as required according to the provisions of under Rule 22, 25, 27 and 39 of the Design (Amendment) Rules, 2008. All the enquiries on this Official Journal and other information as required by the public should be addressed to the Controller General of Patents, Designs & Trade Marks. Suggestions and comments are requested from all quarters so that the content can be enriched.

## COPYRIGHT PUBLICATION

<b>SL NO</b>	<b>CASE NUMBERS</b>	<b>RENEWED ON</b>
1.	197564	21.04.2014
2.	197566	21.04.2014
3.	196766	21.04.2014
4.	196884	21.04.2014
5.	196885	21.04.2014
6.	196886	21.04.2014
7.	196993	21.04.2014
8.	196997	21.04.2014
9.	196999	21.04.2014
10.	197089	21.04.2014
11.	197620	10.04.2014
12.	197621	10.04.2014
13.	249356	25.04.2014
14.	249376	25.04.2014
15.	249378	25.04.2014

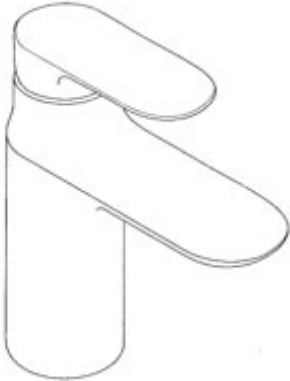


**THE DESIGNS ACT 2000**  
**SECTION 30**  
**DESIGN ASSIGNMENT**

The Design stands in the name of PHOENIX CONTACT GMBH & CO. KG registered under the Designs Act, 2000 has been assigned in the Register of Designs along with joint-proprietor's name is as follows:-

<b>Design No.</b>	<b>Class</b>	<b>Name</b>
233365, 233366	13-03	<b>NARI STATE GRID ELECTRIC POWER RESEARCH INSTITUTE, A TECHNOLOGY INSTITUTE ORGANIZED AND EXISTING UNDER THE LAWS OF THE PEOPLE'S REPUBLIC OF CHINA, OF NO. 8 NARI ROAD, NANJING 210003, PEOPLE'S REPUBLIC OF CHINA AND NARI TECHNOLOGY DEVELOPMENT CO., LTD., A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF THE PEOPLE'S REPUBLIC OF CHINA, OF 20 GAOXIN ROAD, NANJING HIGH-TECH INDUSTRIAL DEVELOPMENT ZONE, NANJING 210061, PEOPLE'S REPUBLIC OF CHINA</b>

## REGISTRATION OF DESIGNS

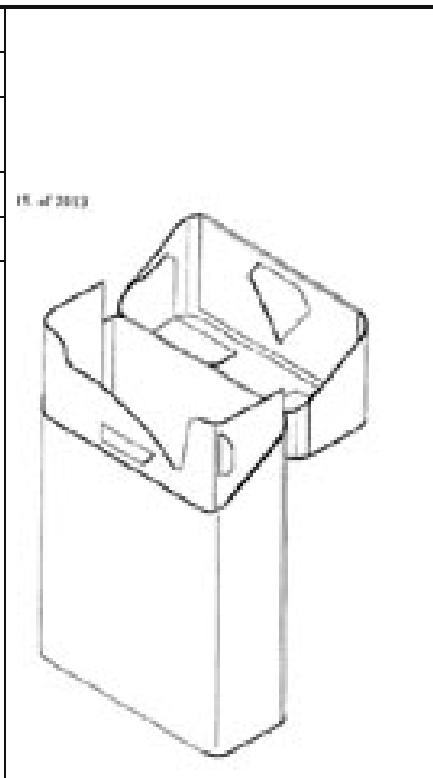
The following designs have been registered. They are now open for public inspection. In the following each entry the Date of Registration is shown. The Priority Number, Priority Date and Priority Country are also shown

<b>DESIGN NUMBER</b>	253137		
<b>CLASS</b>	23-01		
<b>1) KOHLER CO., A COMPANY ORGANIZED AND EXISTING UNDER THE LAW OF USA, OF</b> 444 HIGHLAND DRIVE, KOHLER, WISCONSIN 53044, UNITED STATES OF AMERICA			
<b>DATE OF REGISTRATION</b>	12/04/2013		
<b>TITLE</b>	FAUCET		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
29/434,749	16/10/2012	U.S.A.	
<b>DESIGN NUMBER</b>	254808		
<b>CLASS</b>	15-09		
<b>1) DR. P. V. MOHANRAM, DEAN AUTONOMOUS, PSG COLLEGE OF TECHNOLOGY, COIMBATORE-641004, TAMILNADU, INDIA, INDIAN NATIONAL, B. ARAVIND, 1B, A.K.B. AKARSHANA FLATS, PLOT NO. 59, BAJANAI KOIL 2ND STREET, SEMBAKKAM, SELAIYUR, CHENNAI-73, TAMILNADU, INDIA, INDIAN NATIONAL AND J. VISHNUU,</b> 69/193, BAZAAR ST, POLLACHI, COIMBATORE DISTRICT-642001, TAMILNADU, INDIA, INDIAN NATIONAL			
<b>DATE OF REGISTRATION</b>	26/06/2013		
<b>TITLE</b>	GRIPPER		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	256424		
<b>CLASS</b>	12-16		
<b>1) HERO MOTOCORP LIMITED, A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, HAVING ITS OFFICE AT</b> 34, COMMUNITY CENTRE, BASANT LOK, VASANT VIHAR, NEW DELHI-110057			
<b>DATE OF REGISTRATION</b>	13/09/2013		
<b>TITLE</b>	COWL FOR A TWO WHEELED VEHICLE		
<b>PRIORITY NA</b>			

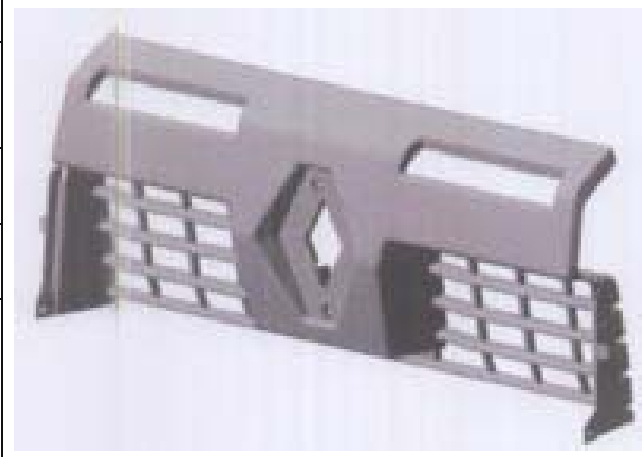
<b>DESIGN NUMBER</b>	253587	
<b>CLASS</b>	24-02	
<b>1)SANTEN PHARMACEUTICAL CO., LTD., OF</b> 9-19, SHIMOSHINJO 3-CHOME, HIGASHIYODOGAWA-KU, OSAKA-SHI, OSAKA 5338651, JAPAN		
<b>DATE OF REGISTRATION</b>	30/04/2013	
<b>TITLE</b>	INTRAOCULAR LENS HOLDER	
<b>PRIORITY</b>		
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>
2012-026403	30/10/2012	JAPAN






<b>DESIGN NUMBER</b>	254845	
<b>CLASS</b>	09-03	
<b>1)JAPAN TOBACCO INC., A JAPANESE CORPORATION,</b> OF 2-1, TORANOMON 2-CHOME, MINATO-KU, TOKYO, JAPAN		
<b>DATE OF REGISTRATION</b>	27/06/2013	
<b>TITLE</b>	CIGARETTE PACKAGING BOX	
<b>PRIORITY</b>		
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>
2012-032157	28/12/2012	JAPAN

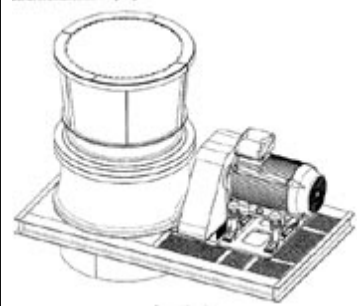



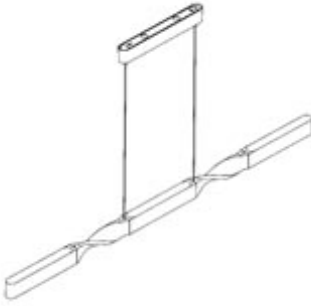

<b>DESIGN NUMBER</b>	254302	
<b>CLASS</b>	12-16	
<b>1)RENAULT TRUCKS, A COMPANY ORGANIZED UNDER</b> <b>THE LAWS OF FRANCE,</b> OF 99 ROUTE DE LYON, 69800 SAINT PRIEST, FRANCE		
<b>DATE OF REGISTRATION</b>	06/06/2013	
<b>TITLE</b>	UNDERBODY OF VEHICLE BUMPERS	
<b>PRIORITY NA</b>		



<b>DESIGN NUMBER</b>	255291		
<b>CLASS</b>	23-04		
<b>1)ZOBELE HOLDING S.P.A., A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF ITALY</b> OF VIA FERSINA 4, 38100 TRENTO, ITALY			
<b>DATE OF REGISTRATION</b>	17/07/2013		
<b>TITLE</b>	DIFFUSING EVAPORATOR OF ACTIVE SUBSTANCES		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
002168138-0001	17/01/2013	OHIM	
<b>DESIGN NUMBER</b>	255566		
<b>CLASS</b>	13-03		
<b>1)SIEMENS AKTIENGESELLSCHAFT, OF WITTELSBACHERPLATZ 2, 80333 MUNCHEN, GERMANY, A GERMAN COMPANY</b>			
<b>DATE OF REGISTRATION</b>	30/07/2013		
<b>TITLE</b>	SWITCHING DEVICE		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
EU 001359582	31/01/2013	OHIM	
<b>DESIGN NUMBER</b>	256238		
<b>CLASS</b>	26-05		
<b>1)KONINKLIJKE PHILIPS N.V., A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF THE KINGDOM OF THE NETHERLANDS, RESIDING AT EINDHOVEN,</b> WHOSE POST-OFFICE ADDRESS IS HIGH TECH CAMPUS 5, 5656 AE EINDHOVEN, THE NETHERLANDS			
<b>DATE OF REGISTRATION</b>	05/09/2013		
<b>TITLE</b>	WALL LAMP		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
002200154-0008	11/03/2013	OHIM	

<b>DESIGN NUMBER</b>	255843	
<b>CLASS</b>	11-01	
<b>1)R. R. JEWELLERS IS A PARTNERSHIP FIRM REGISTERED UNDER THE PARTNERSHIP ACT, 1932 BETWEEN 1) JIGNESH RAMESHBHAI SHAH 2) TEJAS RAMESHBHAI SHAH AND 3) ALPA JIGNESHBHAI SHAH WHOSE OFFICE IS AT</b> 3RD FLOOR, "PANNA MANEK", OPP. MAA ASHAPURA TEMPLE, PALACE ROAD, RAJKOT-360001, GUJARAT, INDIA		
<b>DATE OF REGISTRATION</b>	16/08/2013	
<b>TITLE</b>	EARRING	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	254294	
<b>CLASS</b>	12-16	
<b>1)RENAULT TRUCKS, A COMPANY ORGANIZED UNDER THE LAWS OF FRANCE,</b> OF 99 ROUTE DE LYON, 69800 SAINT PRIEST, FRANCE		
<b>DATE OF REGISTRATION</b>	06/06/2013	
<b>TITLE</b>	WIND DEFLECTORS FOR VEHICLES ROOF	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	253235	
<b>CLASS</b>	15-99	
<b>1)SANDVIK INTELLECTUAL PROPERTY AB OF</b> SE-811 81 SANDVIKEN, SWEDEN, A SWEDISH COMPANY		
<b>DATE OF REGISTRATION</b>	18/04/2013	
<b>TITLE</b>	CONE CRUSHER	
<b>PRIORITY</b>		
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>
001360325	11/02/2013	OHIM




<b>DESIGN NUMBER</b>	256426		
<b>CLASS</b>	12-16		
<b>1)HERO MOTOCORP LIMITED, A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, HAVING ITS OFFICE AT</b> 34, COMMUNITY CENTRE, BASANT LOK, VASANT VIHAR, NEW DELHI-110057			
<b>DATE OF REGISTRATION</b>	13/09/2013		
<b>TITLE</b>	HAND HOLD FOR PILLION MEMBER OF A TWO WHEELED VEHICLE		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	256237		
<b>CLASS</b>	26-05		
<b>1)KONINKLIJKE PHILIPS N.V., A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF THE KINGDOM OF THE NETHERLANDS, RESIDING AT EINDHOVEN,</b> WHOSE POST-OFFICE ADDRESS IS HIGH TECH CAMPUS 5, 5656 AE EINDHOVEN, THE NETHERLANDS			
<b>DATE OF REGISTRATION</b>	05/09/2013		
<b>TITLE</b>	CEILING LAMP		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
002200154-0007	11/03/2013	OHIM	
<b>DESIGN NUMBER</b>	255669		
<b>CLASS</b>	04-01		
<b>1)KIMBERLY-CLARK WORLDWIDE, INC., A CORPORATION OF THE STATE OF DELAWARE, USA,</b> OF 2300 WINCHESTER ROAD, NEENAH, WISCONSIN 54956, USA			
<b>DATE OF REGISTRATION</b>	06/08/2013		
<b>TITLE</b>	MOP HEAD		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
29/446786	27/02/2013	U.S.A.	



<b>DESIGN NUMBER</b>	255755	
<b>CLASS</b>	12-05	
<b>1)M/S ESCORTS LTD., (A COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT, 1956), 15/5, MATHURA ROAD, FARIDABAD-121003, HARYANA., (INDIA)</b>		
<b>DATE OF REGISTRATION</b>	12/08/2013	
<b>TITLE</b>	CRANE	
<b>PRIORITY NA</b>		

<b>DESIGN NUMBER</b>	254854		
<b>CLASS</b>	08-05		
<b>1)SIR SOCIETA ITALIANA RIDUTTORI S.R.L., VIA GASDOTTO, 65 36078 VALDAGNO (VI), ITALY</b>			
<b>DATE OF REGISTRATION</b>	28/06/2013		
<b>TITLE</b>	LINEAR ACTUATOR		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
EM 002160267	28/12/2012	EUROPEAN UNION	

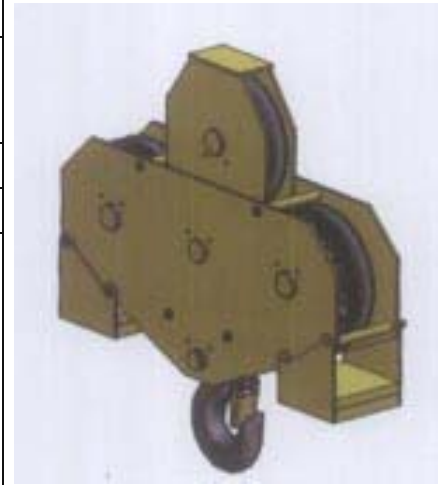
<b>DESIGN NUMBER</b>	255003		
<b>CLASS</b>	14-02		
<b>1)POLARIS FINANCIAL TECHNOLOGY LTD, HAVING PLACE OF BUSINESS AT POLARIS HOUSE, 244 ANNA, SALAI, CHENNAI 600006, INDIA AND GEEKY TECHNOLOGY AND CONSULTING PVT LTD, HAVING PLACE OF BUSINESS IN AT 52/4, 47TH STREET, ASHOK NAGAR, CHENNAI, 600083, INDIA</b>			
<b>DATE OF REGISTRATION</b>	04/07/2013		
<b>TITLE</b>	ROBOT FOR PROVIDING CUSTOMER SERVICE INFORMATION		
<b>PRIORITY NA</b>			

<b>DESIGN NUMBER</b>	256632	
<b>CLASS</b>	09-05	
<b>1)M/S. KAP CONES PVT. LTD. (A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, 1956), A-31/4, MAYAPURI INDUSTRIAL AREA, PHASE-1, DELHI-110064</b>		
<b>DATE OF REGISTRATION</b>	20/09/2013	
<b>TITLE</b>	PACKAGING TUBE	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	255313	
<b>CLASS</b>	07-01	
<b>1)MA DESIGN INDIA PRIVATE LIMITED, A COMPANY INCORPORATED IN INDIA HAVING ITS PRINCIPAL PLACE OF BUSINESS AT A-41, SECTOR-80, PHASE-II, NOIDA-201305, U.P. INDIA</b>		
<b>DATE OF REGISTRATION</b>	18/07/2013	
<b>TITLE</b>	BOWL	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	254819	
<b>CLASS</b>	12-05	
<b>1)ACTION CONSTRUCTION EQUIPMENT LTD., OF DHUDHOLLA LINK ROAD, VILLAGE DHUDHOLLA, PALWAL, HARYANA-121102, INDIA, AN INDIAN COMPANY</b>		
<b>DATE OF REGISTRATION</b>	26/06/2013	
<b>TITLE</b>	OUTRIGGER OF CRANE	
<b>PRIORITY NA</b>		

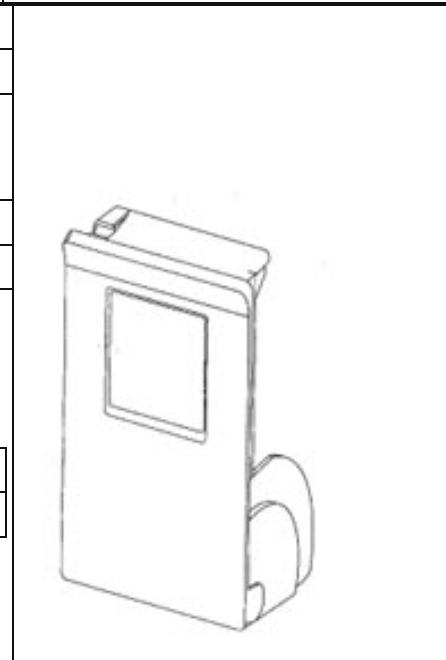
<b>DESIGN NUMBER</b>	255395	
<b>CLASS</b>	09-01	
<b>1)STC NDIAPVT. LTD., A-505, WESTERN EDGE-II, WESTERN EXPRESS HIGHWAY, BORIVLI (E), MUMBAI 400066, MAHARASHTRA, INDIA OF SHRI PANKAJ KHANTILAL SHAH, INDIAN NATIONAL</b>		
<b>DATE OF REGISTRATION</b>	25/07/2013	
<b>TITLE</b>	BOTTLE	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	256431	
<b>CLASS</b>	12-16	
<b>1)HERO MOTOCORP LIMITED, A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, HAVING ITS OFFICE AT 34, COMMUNITY CENTRE, BASANT LOK, VASANT VIHAR, NEW DELHI-110057</b>		
<b>DATE OF REGISTRATION</b>	13/09/2013	
<b>TITLE</b>	CASE FOR INSTRUMENT CLUSTER OF A TWO-WHEELED VEHICLE	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	255847	
<b>CLASS</b>	11-01	
<b>1)R. R. JEWELLERS IS A PARTNERSHIP FIRM REGISTERED UNDER THE PARTNERSHIP ACT, 1932 BETWEEN 1) JIGNESH RAMESHBHAI SHAH 2) TEJAS RAMESHBHAI SHAH AND 3) ALPA JIGNESHBHAI SHAH WHOSE OFFICE IS AT 3RD FLOOR, "PANNA MANEK" , OPP. MAA ASHAPURA TEMPLE, PALACE ROAD, RAJKOT-360001, GUJARAT, INDIA</b>		
<b>DATE OF REGISTRATION</b>	16/08/2013	
<b>TITLE</b>	EARRING	
<b>PRIORITY NA</b>		

<b>DESIGN NUMBER</b>	256013		
<b>CLASS</b>	10-04		
<b>1)DANAHER (SHANGHAI) INDUSTRIAL INSTRUMENTATION TECHNOLOGIES R&amp;D CO., LTD.,</b> OF 4/F, NO. 6 BUILDING, LINHONG ROAD NO. 280, CHANGNING DISTRICT, SHANGHAI 200335, P.R. CHINA; NATIONALITY: CHINESE			
<b>DATE OF REGISTRATION</b>	23/08/2013		
<b>TITLE</b>	DIGITAL MULTIMETER		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
201330263248.3	19/06/2013	CHINA	
<b>DESIGN NUMBER</b>	254316		
<b>CLASS</b>	12-16		
<b>1)RENAULT TRUCKS, A COMPANY ORGANIZED UNDER THE LAWS OF FRANCE,</b> OF 99 ROUTE DE LYON, 69800 SAINT PRIEST, FRANCE			
<b>DATE OF REGISTRATION</b>	06/06/2013		
<b>TITLE</b>	WIND DEFLECTOR FOR VEHICLE		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	255385		
<b>CLASS</b>	15-01		
<b>1)HONDA MOTOR CO., LTD., A JAPANESE CORPORATION,</b> OF 1-1, MINAMI-AOYAMA 2-CHOME, MINATO-KU, TOKYO, JAPAN			
<b>DATE OF REGISTRATION</b>	24/07/2013		
<b>TITLE</b>	INTERNAL COMBUSTION ENGINE		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
2013-001413	25/01/2013	JAPAN	

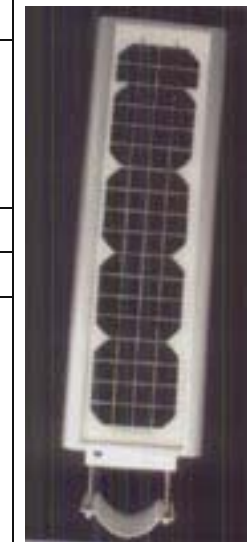
<b>DESIGN NUMBER</b>	254817
<b>CLASS</b>	12-05
<b>1)ACTION CONSTRUCTION EQUIPMENT LTD., OF DHUDHOLLA LINK ROAD, VILLAGE DHUDHOLLA, PALWAL, HARYANA-121102, INDIA, AN INDIAN COMPANY</b>	
<b>DATE OF REGISTRATION</b>	26/06/2013
<b>TITLE</b>	HOOK BLOCK OF CRANE
<b>PRIORITY NA</b>	







<b>DESIGN NUMBER</b>	251947	
<b>CLASS</b>	24-02	
<b>1)CEPHEID, A CORPORATION OF THE STATE OF CALIFORNIA OF 904 CARIBBEAN DRIVE, SUNNYVALE, CALIFORNIA 94089, UNITED STATES OF AMERICA</b>		
<b>DATE OF REGISTRATION</b>	28/02/2013	
<b>TITLE</b>	DATA DOOR FOR AN ANALYSIS SYSTEM	
<b>PRIORITY</b>		
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>
29/431,292	05/09/2012	U.S.A.



<b>DESIGN NUMBER</b>	254858
<b>CLASS</b>	26-03
<b>1)(1)FALGUN DEVENDRABHAI BHATT (2) SMT. RUJAL FALGUN BHATT BOTH INDIAN NATIONAL AND PARTNERS OF NEETY EURO ASIA SOLAR ENERGY (A PARTNERSHIP FIRM) HAVING THEIR PLACE OF BUSINESS AT BUNGLOW NO. 4, SHREE NAGAR SOCIETY, OPP. GOLDEN TRIANGLE, S.P. STADIUM ROAD, AHMEDABAD-380014 GUJARAT (INDIA)</b>	
<b>DATE OF REGISTRATION</b>	28/06/2013
<b>TITLE</b>	SOLAR STREET LIGHT
<b>PRIORITY NA</b>	



<b>DESIGN NUMBER</b>	256633	
<b>CLASS</b>	09-07	
<b>1)M/S. AISHWARYA ELECTRICALS (P) LTD. (A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, 1956), F 1/C, SITE NO. 1, PANKI INDUSTRIAL AREA, KANPUR U.P.</b>		
<b>DATE OF REGISTRATION</b>	20/09/2013	
<b>TITLE</b>	BOTTLE CAP	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	255314	
<b>CLASS</b>	07-01	
<b>1)MA DESIGN INDIA PRIVATE LIMITED, A COMPANY INCORPORATED IN INDIA HAVING ITS PRINCIPAL PLACE OF BUSINESS AT A-41, SECTOR-80, PHASE-II, NOIDA-201305, U.P. INDIA</b>		
<b>DATE OF REGISTRATION</b>	18/07/2013	
<b>TITLE</b>	DISH	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	254820	
<b>CLASS</b>	12-05	
<b>1)ACTION CONSTRUCTION EQUIPMENT LTD., OF DHUDHOLLA LINK ROAD, VILLAGE DHUDHOLLA, PALWAL, HARYANA-121102, INDIA, AN INDIAN COMPANY</b>		
<b>DATE OF REGISTRATION</b>	26/06/2013	
<b>TITLE</b>	UPPER BRACKET OF CRANE	
<b>PRIORITY NA</b>		

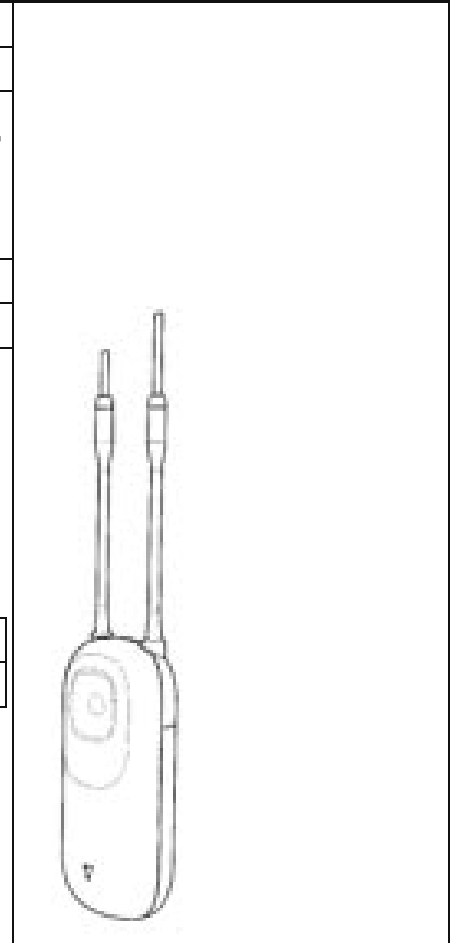
<b>DESIGN NUMBER</b>	256432		
<b>CLASS</b>	12-16		
<b>1)HERO MOTOCORP LIMITED, A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, HAVING ITS OFFICE AT</b> 34, COMMUNITY CENTRE, BASANT LOK, VASANT VIHAR, NEW DELHI-110057			
<b>DATE OF REGISTRATION</b>	13/09/2013		
<b>TITLE</b>	MUFFLER COVER FOR A TWO-WHEELED VEHICLE		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	256406		
<b>CLASS</b>	24-99		
<b>1)J. MITRA &amp; CO. PVT. LTD., AN INDIAN COMPANY REGISTERED UNDER THE INDIAN COMPANIES ACT 1956,</b> A-180, OKHLA INDUSTRIAL AREA, PHASE-1, NEW DELHI, INDIA			
<b>DATE OF REGISTRATION</b>	12/09/2013		
<b>TITLE</b>	DIAGNOSTIC DEVICE FOR DENGUE ANTIBODIES AND ANTIGEN		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	256014		
<b>CLASS</b>	10-04		
<b>1)DANAHER (SHANGHAI) INDUSTRIAL INSTRUMENTATION TECHNOLOGIES R&amp;D CO., LTD.,</b> OF 4/F, NO. 6 BUILDING, LINHONG ROAD NO. 280, CHANGNING DISTRICT, SHANGHAI 200335, P.R. CHINA; NATIONALITY: CHINESE			
<b>DATE OF REGISTRATION</b>	23/08/2013		
<b>TITLE</b>	DIGITAL MULTIMETER		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
201330263248.3	19/06/2013	CHINA	

<b>DESIGN NUMBER</b>	255086	
<b>CLASS</b>	09-07	
<b>1)BEIJING AUSTAR HANSEN PACKAGING TECHNOLOGY LIMITED, NO. 3, YANQI RIVER WEST ROAD, YANQI ECONOMIC DEVELOPMENT AREA, HUIAIROU DISTRICT, BEIJING 101407, PEOPLES REPUBLIC OF CHINA</b>		
<b>DATE OF REGISTRATION</b>	09/07/2013	
<b>TITLE</b>	FOIL CAP	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	254323	
<b>CLASS</b>	12-16	
<b>1)RENAULT TRUCKS, A COMPANY ORGANIZED UNDER THE LAWS OF FRANCE, OF 99 ROUTE DE LYON, 69800 SAINT PRIEST, FRANCE</b>		
<b>DATE OF REGISTRATION</b>	06/06/2013	
<b>TITLE</b>	DECORATIVE FITTINGS FOR VEHICLES	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	256639	
<b>CLASS</b>	04-01	
<b>1)MR. VIVEK SHARMA, PROPRIETOR OF FIRM: M/S SUPREME GLOBAL COMPANY, WHOSE ADDRESS IS A-282, GALI NO. 1, SAROOP NAGAR, DELHI-110042, INDIA, INDIAN</b>		
<b>DATE OF REGISTRATION</b>	20/09/2013	
<b>TITLE</b>	BRUSH	
<b>PRIORITY NA</b>		



<b>DESIGN NUMBER</b>	254823	
<b>CLASS</b>	12-05	
<b>1)ACTION CONSTRUCTION EQUIPMENT LTD., OF DHUDHOLLA LINK ROAD, VILLAGE DHUDHOLLA, PALWAL, HARYANA-121102, INDIA, AN INDIAN COMPANY</b>		
<b>DATE OF REGISTRATION</b>	26/06/2013	
<b>TITLE</b>	JIB ASSEMBLY OF CRANE	
<b>PRIORITY NA</b>		

<b>DESIGN NUMBER</b>	254867
<b>CLASS</b>	10-06
<b>1)KONINKLIJKE PHILIPS N.V., A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF THE KINGDOM OF THE NETHERLANDS, RESIDING AT EINDHOVEN, WHOSE POST-OFFICE ADDRESS IS HIGH TECH CAMPUS 5, 5656 AE EINDHOVEN, THE NETHERLANDS</b>	
<b>DATE OF REGISTRATION</b>	28/06/2013
<b>TITLE</b>	MOBILE ALARM PENDANT









<b>PRIORITY</b>		
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>
002162610-001	07/01/2013	OHIM


<b>DESIGN NUMBER</b>	253629
<b>CLASS</b>	23-03
<b>1)MR. DHITI TOWIWAT A CITIZEN OF THAILAND OF THE ADDRESS: 163/71, PHAHONYOTHIN 32, KHWAENG LAT YAO, KHET CHATUCHAK, BANGKOK, THAILAND</b>	
<b>DATE OF REGISTRATION</b>	02/05/2013
<b>TITLE</b>	HEAT EXCHANGER
<b>PRIORITY NA</b>	




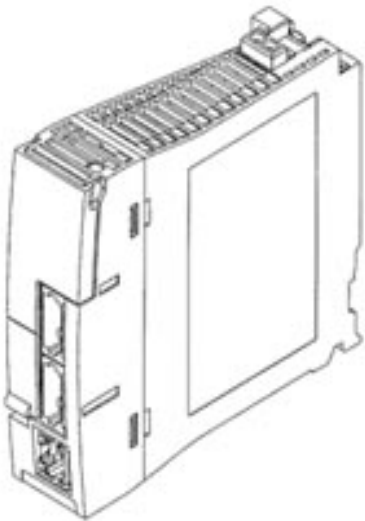
<b>DESIGN NUMBER</b>	254332	
<b>CLASS</b>	12-16	
<b>1)RENAULT TRUCKS, A COMPANY ORGANIZED UNDER THE LAWS OF FRANCE, OF 99 ROUTE DE LYON, 69800 SAINT PRIEST, FRANCE</b>		
<b>DATE OF REGISTRATION</b>	06/06/2013	
<b>TITLE</b>	DECORATIVE FITTINGS FOR VEHICLES	
<b>PRIORITY NA</b>		
		
<b>DESIGN NUMBER</b>	255317	
<b>CLASS</b>	07-03	
<b>1)MA DESIGN INDIA PRIVATE LIMITED, A COMPANY INCORPORATED IN INDIA HAVING ITS PRINCIPAL PLACE OF BUSINESS AT A-41, SECTOR-80, PHASE-II, NOIDA-201305, U.P. INDIA</b>		
<b>DATE OF REGISTRATION</b>	18/07/2013	
<b>TITLE</b>	SPOON (FOR SALT)	
<b>PRIORITY NA</b>		
		
<b>DESIGN NUMBER</b>	254897	
<b>CLASS</b>	15-99	
<b>1)SANDVIK INTELLECTUAL PROPERTY AB OF SE-811 81 SANDVIKEN, SWEDEN, A SWEDISH COMPANY</b>		
<b>DATE OF REGISTRATION</b>	01/07/2013	
<b>TITLE</b>	MOTOR MOUNT FOR CRUSHER	
<b>PRIORITY</b>		
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>
001357495-0001	15/01/2013	OHIM
		



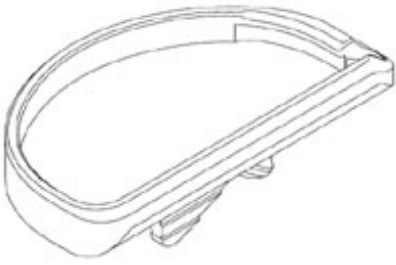
<b>DESIGN NUMBER</b>	255328	
<b>CLASS</b>	07-06	
<b>1)MA DESIGN INDIA PRIVATE LIMITED, A COMPANY INCORPORATED IN INDIA HAVING ITS PRINCIPAL PLACE OF BUSINESS AT A-41, SECTOR-80, PHASE-II, NOIDA-201305, U.P. INDIA</b>		
<b>DATE OF REGISTRATION</b>	18/07/2013	
<b>TITLE</b>	COASTER (SET)	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	256470	
<b>CLASS</b>	07-03	
<b>1)MA DESIGN INDIA PRIVATE LIMITED, A COMPANY INCORPORATED IN INDIA HAVING ITS PRINCIPAL PLACE OF BUSINESS AT A-41, SECTOR-80, PHASE-II, NOIDA-201305, U.P. INDIA</b>		
<b>DATE OF REGISTRATION</b>	16/09/2013	
<b>TITLE</b>	SPOON	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	256565	
<b>CLASS</b>	08-03	
<b>1)NAVEEN SHARMA, A-4, PRAHLAD MARKET, KAROL BAGH, NEW DELHI-110005 INDIA AN INDIAN NATIONAL OF ABOVE ADDRESS</b>		
<b>DATE OF REGISTRATION</b>	18/09/2013	
<b>TITLE</b>	WHEEL COVER FOR CIRCULAR SAW	
<b>PRIORITY NA</b>		

<b>DESIGN NUMBER</b>	255597	
<b>CLASS</b>	08-09	
<b>1)OZONE OVERSEAS PVT. LTD, A COMPANY DULY INCORPORATED AND EXISTING UNDER THE COMPANIES ACT, 1956 HAVING REGISTERED OFFICE H-40, BALI NAGAR, NEW DELHI-110015</b>		
<b>DATE OF REGISTRATION</b>	01/08/2013	
<b>TITLE</b>	GLASS FITTING	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	253645	
<b>CLASS</b>	09-09	
<b>1)RUPAPARA ABHISHEK VRUJLAL TRADING AS YASHVI POLYMER, ADDRESS AT 27, PRATHAMIKSHALA ROAD, MOTA BHADRA, TAL: JAMKANDORANA, DIST: RAJKOT, GUJARAT, INDIA</b>		
<b>DATE OF REGISTRATION</b>	03/05/2013	
<b>TITLE</b>	FOOD STICK	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	256794	
<b>CLASS</b>	12-16	
<b>1)MEKO AUTO PVT. LTD., M-24, SECTOR-I, DSIDC, INDUSTRIAL AREA, BAWANA, DELHI-110039, INDIA, AN INDIAN COMPANY REGISTERED UNDER THE PROVISIONS OF INDIAN COMPANIES ACT, 1956, OF THE ABOVE ADDRESS</b>		
<b>DATE OF REGISTRATION</b>	26/09/2013	
<b>TITLE</b>	WATER PUMP ASSEMBLY FOR VEHICLES	
<b>PRIORITY NA</b>		




<b>DESIGN NUMBER</b>	255322	
<b>CLASS</b>	07-06	
<b>1)MA DESIGN INDIA PRIVATE LIMITED, A COMPANY INCORPORATED IN INDIA HAVING ITS PRINCIPAL PLACE OF BUSINESS AT</b> A-41, SECTOR-80, PHASE-II, NOIDA-201305, U.P. INDIA		
<b>DATE OF REGISTRATION</b>	18/07/2013	
<b>TITLE</b>	NAPKIN HOLDER	
<b>PRIORITY NA</b>		

<b>DESIGN NUMBER</b>	256435	
<b>CLASS</b>	12-16	
<b>1)HERO MOTOCORP LIMITED, A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, HAVING ITS OFFICE AT</b> 34, COMMUNITY CENTRE, BASANT LOK, VASANT VIHAR, NEW DELHI-110057		
<b>DATE OF REGISTRATION</b>	13/09/2013	
<b>TITLE</b>	MIRROR FOR A TWO WHEELED VEHICLE	
<b>PRIORITY NA</b>		

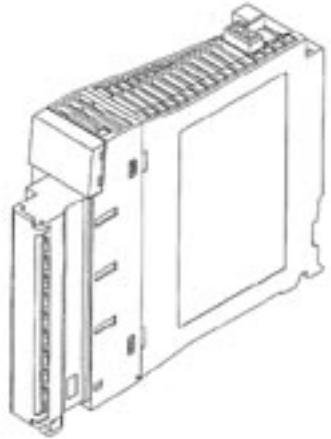
<b>DESIGN NUMBER</b>	256613	
<b>CLASS</b>	13-03	
<b>1)MITSUBISHI ELECTRIC CORPORATION, A JAPANESE COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF JAPAN, MANUFACTURERS AND MERCHANTS, OF THE ADDRESS</b> 7-3, MARUNOUCHI 2-CHOME, CHIYODA-KU, TOKYO 100-8310, JAPAN		
<b>DATE OF REGISTRATION</b>	19/09/2013	
<b>TITLE</b>	PROGRAMMABLE CONTROLLER FOR PRODUCTION LINE IN A FACTORY	
<b>PRIORITY NA</b>		

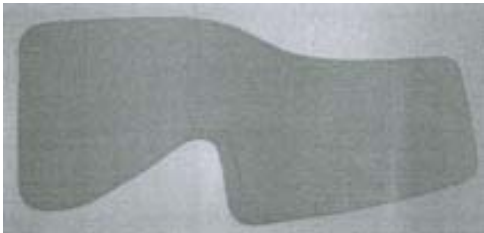
<b>DESIGN NUMBER</b>	256316		
<b>CLASS</b>	08-08		
<b>1)SPRINTQUIP PTY LTD., AN AUSTRALIAN COMPANY OF</b> 1, ARAB ROAD, PADSTOW, NEW SOUTH WALES 2211, AUSTRALIA			
<b>DATE OF REGISTRATION</b>	09/09/2013		
<b>TITLE</b>	MOUNTING BRACKET		
<b>PRIORITY</b>			
PRIORITY NUMBER	DATE	COUNTRY	
11189/2013	12/03/2013	AUSTRALIA	
<b>DESIGN NUMBER</b>	254898		
<b>CLASS</b>	15-99		
<b>1)SANDVIK INTELLECTUAL PROPERTY AB OF</b> SE-811 81 SANDVIKEN, SWEDEN, A SWEDISH COMPANY			
<b>DATE OF REGISTRATION</b>	01/07/2013		
<b>TITLE</b>	MOTOR MOUNT FOR CRUSHER		
<b>PRIORITY</b>			
PRIORITY NUMBER	DATE	COUNTRY	
001357495-0002	15/01/2013	OHIM	
<b>DESIGN NUMBER</b>	255119		
<b>CLASS</b>	24-03		
<b>1)BLUE BELT TECHNOLOGIES, INC., A COMPANY ORGANIZED AND</b> <b>EXISTING UNDER THE LAW OF USA,</b> OF 2828 LIBERTY AVENUE, SUITE 100, PITTSBURGH, PENNSYLVANIA 15222, UNITED STATES OF AMERICA			
<b>DATE OF REGISTRATION</b>	10/07/2013		
<b>TITLE</b>	KNEE IMPLANT		
<b>PRIORITY</b>			
PRIORITY NUMBER	DATE	COUNTRY	
29/441,893	10/01/2013	U.S.A.	


<b>DESIGN NUMBER</b>	251612		
<b>CLASS</b>	06-04		
<b>1)RABIRUN VINIMAY PVT. LTD., PLOT F3, SECTOR F, VIDYASAGAR INDUSTRIAL PARK, (KHARAGPUR-WBIDC), VILL./MOUZA-JAPHALA, P.O.-JAKPUR, P.S.-KHARAGPUR (L), DIST.-PASCHIM MEDINIPUR-721301, WEST BENGAL, INDIA</b>			
<b>DATE OF REGISTRATION</b>	13/02/2013		
<b>TITLE</b>	MOVABLE KITCHEN COUNTER		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	256812		
<b>CLASS</b>	12-11		
<b>1)HERO MOTOCORP LIMITED, A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, HAVING ITS OFFICE AT 34, COMMUNITY CENTRE, BASANT LOK, VASANT VIHAR, NEW DELHI-110057</b>			
<b>DATE OF REGISTRATION</b>	26/09/2013		
<b>TITLE</b>	MOTORCYCLE		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	255131		
<b>CLASS</b>	21-01		
<b>1)VOLVO TRUCK CORPORATION, OF 40508 GOTEBOURG, SWEDEN</b>			
<b>DATE OF REGISTRATION</b>	11/07/2013		
<b>TITLE</b>	TOY TRUCK		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
002179135-0001	06/02/2013	OHIM	



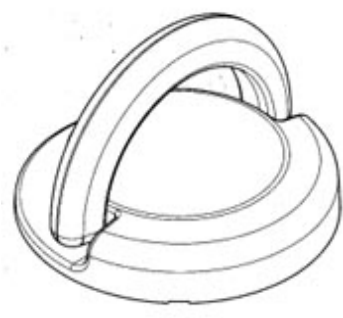
<b>DESIGN NUMBER</b>	255374		
<b>CLASS</b>	13-03		
<b>1)T. G. KALIMUTHU, PROPRIETOR OF M/S. MAN POWER ELECTRICALS, AT NO. 66, A.S. GINNING COMPOUND, KANGHEYAM ROAD, TIRUPUR-641604, TAMILNADU, INDIA, INDIAN-NATIONAL OF ABOVE ADDRESS</b>			
<b>DATE OF REGISTRATION</b>	22/07/2013		
<b>TITLE</b>	SOLAR STREET LIGHT SWITCH CONTROLLER		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	256479		
<b>CLASS</b>	11-02		
<b>1)MA DESIGN INDIA PRIVATE LIMITED, A COMPANY INCORPORATED IN INDIA HAVING ITS PRINCIPAL PLACE OF BUSINESS AT A-41, SECTOR-80, PHASE-II, NOIDA-201305, U.P. INDIA</b>			
<b>DATE OF REGISTRATION</b>	16/09/2013		
<b>TITLE</b>	DECORATIVE ARTICLE		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	256530		
<b>CLASS</b>	26-05		
<b>1)FLOS S.P.A., AN ITALIAN COMPANY, VIA A. FAINI, 2, I-25073 BOVEZZO, BRESCIA, ITALY</b>			
<b>DATE OF REGISTRATION</b>	17/09/2013		
<b>TITLE</b>	SUSPENSION LAMP		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
BS2013O000008	22/03/2013	ITALY	


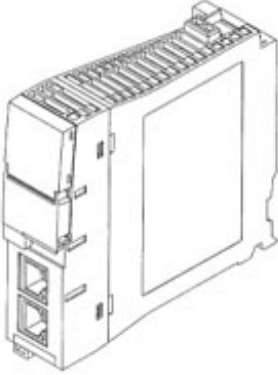



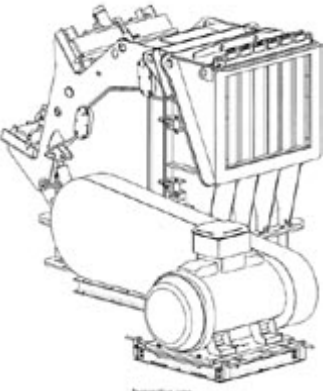


<b>DESIGN NUMBER</b>	256573	
<b>CLASS</b>	13-03	
<b>1)MITSUBISHI ELECTRIC CORPORATION, A JAPANESE COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF JAPAN, MANUFACTURERS AND MERCHANTS, OF THE ADDRESS</b> 7-3, MARUNOUCHI 2-CHOME, CHIYODA-KU, TOKYO 100-8310, JAPAN		
<b>DATE OF REGISTRATION</b>	18/09/2013	
<b>TITLE</b>	PROGRAMMABLE CONTROLLER	
<b>PRIORITY NA</b>		

<b>DESIGN NUMBER</b>	256323	
<b>CLASS</b>	29-02	
<b>1)MAVIG GMBH, A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF GERMANY, OF THE ADDRESS</b> STAHLGRUBERRING 5, 81829 MÜNCHEN, GERMANY		
<b>DATE OF REGISTRATION</b>	09/09/2013	
<b>TITLE</b>	DEVICE FOR PROTECTION AGAINST X-RAYS	
<b>PRIORITY</b>		
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>
002201202-0001	12/03/2013	EUROPEAN UNION

<b>DESIGN NUMBER</b>	254924	
<b>CLASS</b>	09-01	
<b>1)JAGATJIT INDUSTRIES LIMITED, A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, 1956, INDIAN COMPANY,</b> P.O. JAGATJIT NAGAR-144802, DISTRICT-KAPURTHALA, PUNJAB		
<b>DATE OF REGISTRATION</b>	02/07/2013	
<b>TITLE</b>	BOTTLE	
<b>PRIORITY NA</b>		

<b>DESIGN NUMBER</b>	255324		
<b>CLASS</b>	07-06		
<b>1)MA DESIGN INDIA PRIVATE LIMITED, A COMPANY INCORPORATED IN INDIA HAVING ITS PRINCIPAL PLACE OF BUSINESS AT A-41, SECTOR-80, PHASE-II, NOIDA-201305, U.P. INDIA</b>			
<b>DATE OF REGISTRATION</b>	18/07/2013		
<b>TITLE</b>	SALT CELLAR		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	255511		
<b>CLASS</b>	13-03		
<b>1)SIEMENS AKTIENGESELLSCHAFT, OF WITTELSBACHERPLATZ 2, 80333 MUNCHEN, GERMANY, A GERMAN COMPANY</b>			
<b>DATE OF REGISTRATION</b>	26/07/2013		
<b>TITLE</b>	SWITCHING DEVICE		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
EU 001359582	31/01/2013	OHIM	
<b>DESIGN NUMBER</b>	252222		
<b>CLASS</b>	07-99		
<b>1)LA TERMOPLASTIC F.B.M. S.R.L., A COMPANY ORGANIZED UNDER LAW OF THE ITALIAN REPUBLIC OF VIA DEL TORNAGO Z.I.-21010 ARSAGO SEPRIO (VA), ITALY</b>			
<b>DATE OF REGISTRATION</b>	08/03/2013		
<b>TITLE</b>	HANDLE FOR COOKING UTENSILS AND APPARATUS		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
002102491-0001	13/09/2012	OHIM	

<b>DESIGN NUMBER</b>	256454	
<b>CLASS</b>	07-01	
<b>1)MA DESIGN INDIA PRIVATE LIMITED, A COMPANY INCORPORATED IN INDIA HAVING ITS PRINCIPAL PLACE OF BUSINESS AT A-41, SECTOR-80, PHASE-II, NOIDA-201305, U.P. INDIA</b>		
<b>DATE OF REGISTRATION</b>	16/09/2013	
<b>TITLE</b>	BOWL	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	256614	
<b>CLASS</b>	13-03	
<b>1)MITSUBISHI ELECTRIC CORPORATION, A JAPANESE COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF JAPAN, MANUFACTURERS AND MERCHANTS, OF THE ADDRESS 7-3, MARUNOUCHI 2-CHOME, CHIYODA-KU, TOKYO 100-8310, JAPAN</b>		
<b>DATE OF REGISTRATION</b>	19/09/2013	
<b>TITLE</b>	PROGRAMMABLE CONTROLLER FOR PRODUCTION LINE IN A FACTORY	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	256200	
<b>CLASS</b>	15-99	
<b>1)M/S JOGINDER ELECTRIC WORKS, DHULKOT ROAD, P.O. AHMEDGARH-148021, DISTT. SANGRUR (PUNJAB) INDIA</b> AN INDIAN PROPRIETORSHIP FIRM WHOSE PROPRIETOR IS:- HARJIT SINGH BEING INDIAN NATIONALS OF THE ABOVE ADDRESS		
<b>DATE OF REGISTRATION</b>	04/09/2013	
<b>TITLE</b>	COVER FOR WOOD ENGRAVING MACHINE	
<b>PRIORITY NA</b>		

<b>DESIGN NUMBER</b>	254899			
<b>CLASS</b>	15-99			
<b>1)SANDVIK INTELLECTUAL PROPERTY AB OF SE-811 81 SANDVIKEN, SWEDEN, A SWEDISH COMPANY</b>				
<b>DATE OF REGISTRATION</b>	01/07/2013			
<b>TITLE</b>	CRUSHER			
<b>PRIORITY</b>				
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>		
001357495-0003	15/01/2013	OHIM		
<b>DESIGN NUMBER</b>				
<b>CLASS</b>	24-03			
<b>1)BLUE BELT TECHNOLOGIES, INC., A COMPANY ORGANIZED AND EXISTING UNDER THE LAW OF USA, OF 2828 LIBERTY AVENUE, SUITE 100, PITTSBURGH, PENNSYLVANIA 15222, UNITED STATES OF AMERICA</b>				
<b>DATE OF REGISTRATION</b>	10/07/2013			
<b>TITLE</b>	KNEE IMPLANT			
<b>PRIORITY</b>				
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>		
29/441,893	10/01/2013	U.S.A.		
<b>DESIGN NUMBER</b>				
<b>CLASS</b>	12-08			
<b>1)VOLVO TRUCK CORPORATION, OF 40508 GOTEBOURG, SWEDEN</b>				
<b>DATE OF REGISTRATION</b>	11/07/2013			
<b>TITLE</b>	VEHICLE CAB			
<b>PRIORITY</b>				
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>		
002179119-0001	06/02/2013	OHIM		

<b>DESIGN NUMBER</b>	256368
<b>CLASS</b>	18-02
<b>1)SATISH BAJWA AN INDIAN NATIONAL, WHOSE ADDRESS IS A-242, SARITA VIHAR, NEW DELHI-110076, INDIA</b>	
<b>DATE OF REGISTRATION</b>	11/09/2013
<b>TITLE</b>	OFFSET PRINTING MACHINE

**PRIORITY NA**



<b>DESIGN NUMBER</b>	255710
<b>CLASS</b>	21-01
<b>1)PRABHAT TELECOMS (INDIA) LIMITED, A COMPANY REGISTERED IN INDIA, HAVING ITS REGISTERED OFFICE AT 402, WESTERN EDGE I, KANAKIA SPACES, WESTERN EXPRESS HIGHWAY, BORIVALI (EAST), MUMBAI, STATE OF MAHARASHTRA, INDIA, OF ABOVE ADDRESS</b>	
<b>DATE OF REGISTRATION</b>	07/08/2013
<b>TITLE</b>	TOY TABLET COMPUTER
<b>PRIORITY NA</b>	


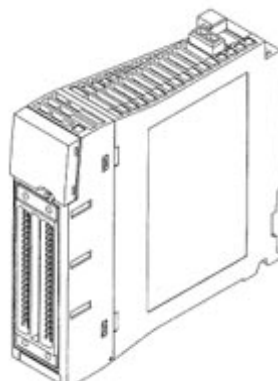






<b>DESIGN NUMBER</b>	255376
<b>CLASS</b>	12-15
<b>1)SUMITOMO RUBBER INDUSTRIES, LTD. A COMPANY ORGANIZED UNDER THE LAWS OF JAPAN OF THE ADDRESS: 6-9, WAKINOHAMA-CHO 3-CHOME, CHUO-KU, KOBE-SHI, HYOGO 651-0072, JAPAN</b>	
<b>DATE OF REGISTRATION</b>	23/07/2013
<b>TITLE</b>	TIRE FOR MOTORCYCLE

**PRIORITY**

PRIORITY NUMBER	DATE	COUNTRY
2013-003144	18/02/2013	JAPAN



<b>DESIGN NUMBER</b>	256480	
<b>CLASS</b>	11-02	
<b>1)MA DESIGN INDIA PRIVATE LIMITED, A COMPANY INCORPORATED IN INDIA HAVING ITS PRINCIPAL PLACE OF BUSINESS AT A-41, SECTOR-80, PHASE-II, NOIDA-201305, U.P. INDIA</b>		
<b>DATE OF REGISTRATION</b>	16/09/2013	
<b>TITLE</b>	DECORATIVE ARTICLE	
<b>PRIORITY NA</b>		
		
<b>DESIGN NUMBER</b>	256574	
<b>CLASS</b>	13-03	
<b>1)MITSUBISHI ELECTRIC CORPORATION, A JAPANESE COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF JAPAN, MANUFACTURERS AND MERCHANTS, OF THE ADDRESS 7-3, MARUNOUCHI 2-CHOME, CHIYODA-KU, TOKYO 100-8310, JAPAN</b>		
<b>DATE OF REGISTRATION</b>	18/09/2013	
<b>TITLE</b>	PROGRAMMABLE CONTROLLER FOR PRODUCTION LINE IN A FACTORY	
<b>PRIORITY NA</b>		
		
<b>DESIGN NUMBER</b>	256324	
<b>CLASS</b>	29-02	
<b>1)MAVIG GMBH, A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF GERMANY, OF THE ADDRESS STAHLGRUBERRING 5, 81829 MÜNCHEN, GERMANY</b>		
<b>DATE OF REGISTRATION</b>	09/09/2013	
<b>TITLE</b>	DEVICE FOR PROTECTION AGAINST X-RAYS	
<b>PRIORITY</b>		
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>
002201202-0004	12/03/2013	EUROPEAN UNION
		

<b>DESIGN NUMBER</b>	255718		
<b>CLASS</b>	09-07		
<b>1)GREIF INTERNATIONAL HOLDING BV, A DUTCH COMPANY OF BERGSEWEG 6, VREELAND 3633AK, NETHERLANDS</b>			
<b>DATE OF REGISTRATION</b>	08/08/2013		
<b>TITLE</b>	PRESS-IN INSERT FOR A CONTAINER		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
29/446,450	23/02/2013	U.S.A.	
<b>DESIGN NUMBER</b>	255820		
<b>CLASS</b>	26-06		
<b>1)HONDA MOTOR CO., LTD., A JAPANESE CORPORATION, OF 1-1, MINAMI-AOYAMA 2-CHOME, MINATO-KU, TOKYO, 107-8556 JAPAN</b>			
<b>DATE OF REGISTRATION</b>	14/08/2013		
<b>TITLE</b>	TAIL LAMP FOR MOTORCYCLE		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
2013-003550	21/02/2013	JAPAN	
<b>DESIGN NUMBER</b>	255325		
<b>CLASS</b>	07-03		
<b>1)MA DESIGN INDIA PRIVATE LIMITED, A COMPANY INCORPORATED IN INDIA HAVING ITS PRINCIPAL PLACE OF BUSINESS AT A-41, SECTOR-80, PHASE-II, NOIDA-201305, U.P. INDIA</b>			
<b>DATE OF REGISTRATION</b>	18/07/2013		
<b>TITLE</b>	SPOON (FOR SALT)		
<b>PRIORITY NA</b>			

<b>DESIGN NUMBER</b>	254620		
<b>CLASS</b>	12-16		
<b>1)TATA MOTORS LIMITED, AN INDIAN COMPANY OF BOMBAY HOUSE, 24 HOMI MODY STREET, HUTATMA CHOWK, MUMBAI 400001, INDIA</b>			
<b>DATE OF REGISTRATION</b>	20/06/2013		
<b>TITLE</b>	FRAME OF FRONT ROW OF A CAR		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	256811		
<b>CLASS</b>	12-16		
<b>1)HERO MOTOCORP LIMITED, A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, HAVING ITS OFFICE AT 34, COMMUNITY CENTRE, BASANT LOK, VASANT VIHAR, NEW DELHI-110057</b>			
<b>DATE OF REGISTRATION</b>	26/09/2013		
<b>TITLE</b>	MOTORCYCLE		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	255130		
<b>CLASS</b>	12-08		
<b>1)VOLVO TRUCK CORPORATION, OF 40508 GOTEBOG, SWEDEN</b>			
<b>DATE OF REGISTRATION</b>	11/07/2013		
<b>TITLE</b>	VEHICLE CAB		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
002179135-0001	06/02/2013	OHIM	



<b>DESIGN NUMBER</b>	252370
<b>CLASS</b>	11-02
<b>1)QUIZCAMP-FABRICO E COM�RCIO DE PRODUTOS ALIMENTARES, S.A., A PORTUGUESS COMPANY, OF RUA MEM RODRIGUES, 4A, 1400-249 LISBOA, PORTUGAL</b>	
<b>DATE OF REGISTRATION</b>	15/03/2013
<b>TITLE</b>	CORNER FLOWER POT - CONTAINER



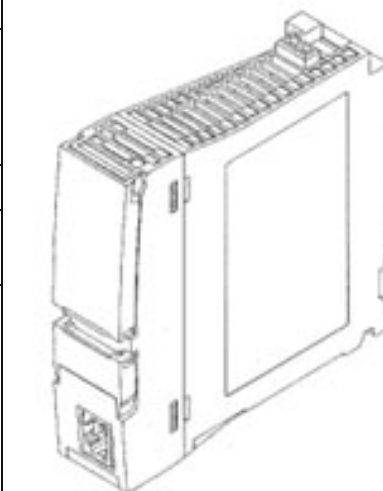
<b>PRIORITY</b>		
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>
002104422	17/09/2012	EUROPEAN UNION

<b>DESIGN NUMBER</b>	256478
<b>CLASS</b>	11-02
<b>1)MA DESIGN INDIA PRIVATE LIMITED, A COMPANY INCORPORATED IN INDIA HAVING ITS PRINCIPAL PLACE OF BUSINESS AT A-41, SECTOR-80, PHASE-II, NOIDA-201305, U.P. INDIA</b>	
<b>DATE OF REGISTRATION</b>	16/09/2013
<b>TITLE</b>	DECORATIVE ARTICLE



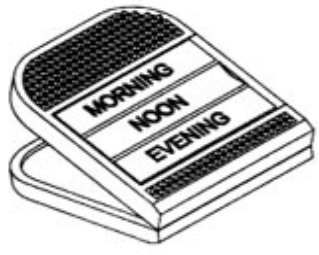

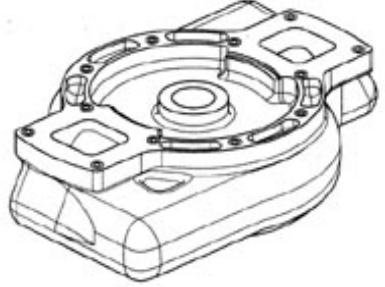
<b>PRIORITY NA</b>		
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<b>DESIGN NUMBER</b>	256572
<b>CLASS</b>	13-03
<b>1)MITSUBISHI ELECTRIC CORPORATION, A JAPANESE COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF JAPAN, MANUFACTURERS AND MERCHANTS, OF THE ADDRESS 7-3, MARUNOUCHI 2-CHOME, CHIYODA-KU, TOKYO 100-8310, JAPAN</b>	
<b>DATE OF REGISTRATION</b>	18/09/2013
<b>TITLE</b>	PROGRAMMABLE CONTROLLER FOR PRODUCTION LINE IN A FACTORY

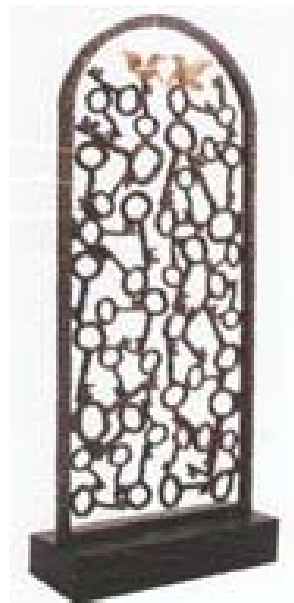


<b>PRIORITY NA</b>		
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<b>DESIGN NUMBER</b>	253495		
<b>CLASS</b>	12-15		
<b>1)BRIDGESTONE CORPORATION, A JAPANESE COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF JAPAN, MANUFACTURES AND MERCHANTS, OF</b> 10-1, KYOBASHI 1-CHOME, CHUO-KU, TOKYO 104-8340, JAPAN			
<b>DATE OF REGISTRATION</b>	29/04/2013		
<b>TITLE</b>	TIRE		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	256322		
<b>CLASS</b>	29-02		
<b>1)MAVIG GMBH, A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF GERMANY, OF THE ADDRESS</b> STAHLGRUBERRING 5, 81829 MÜNCHEN, GERMANY			
<b>DATE OF REGISTRATION</b>	09/09/2013		
<b>TITLE</b>	DEVICE FOR PROTECTION AGAINST X-RAYS		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
002201202-0002	12/03/2013	EUROPEAN UNION	
<b>DESIGN NUMBER</b>	255271		
<b>CLASS</b>	02-06		
<b>1)NATIONAL INSTITUTE OF DESIGN LOCATED AT</b> PALDI, AHMEDABAD-380007, GUJARAT, HAVING NATIONALITY AS INDIAN			
<b>DATE OF REGISTRATION</b>	16/07/2013		
<b>TITLE</b>	CAR WASHING GLOVE		
<b>PRIORITY NA</b>			



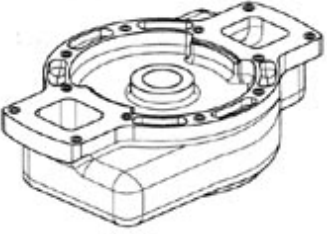
<b>DESIGN NUMBER</b>	256420		
<b>CLASS</b>	19-99		
<b>1)MAHESH PARSANA, INDIAN NATIONAL,</b> OF 402 SUKEN APARTMENT, LIMBUDIWADI MAIN ROAD, RAJKOT360005, GUJARAT, INDIA			
<b>DATE OF REGISTRATION</b>	13/09/2013		
<b>TITLE</b>	CLIP		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	256485		
<b>CLASS</b>	11-02		
<b>1)MA DESIGN INDIA PRIVATE LIMITED, A COMPANY INCORPORATED IN</b> <b>INDIA HAVING ITS PRINCIPAL PLACE OF BUSINESS AT</b> A-41, SECTOR-80, PHASE-II, NOIDA-201305, U.P. INDIA			
<b>DATE OF REGISTRATION</b>	16/09/2013		
<b>TITLE</b>	DECORATIVE ARTICLE		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	256624		
<b>CLASS</b>	15-02		
<b>1)GOODWIN INTERNATIONAL LIMITED, OF</b> IVY HOUSE FOUNDRY, HANLEY STOKE-ON-TRENT, ST1 3NR, UNITED KINGDOM; NATIONALITY: UNITED KINGDOM			
<b>DATE OF REGISTRATION</b>	19/09/2013		
<b>TITLE</b>	PUMP		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
EP001379309-001	26/07/2013	EUROPEAN UNION	

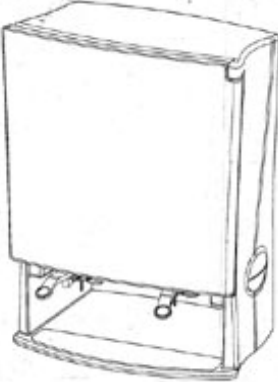

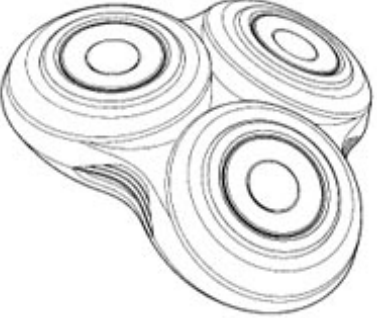
<b>DESIGN NUMBER</b>	254258		
<b>CLASS</b>	23-04		
<b>1)SRI GOWTHAMI ENTERPRISES,</b> 8-3-31 HASTINAPURAM, NORTH EXTN., SAGAR ROAD, RR DIST. HYDERABAD-79 WHOSE PROPRIETOR IS KAVETI GIRIDHAR, WHO IS AN INDIAN BY NATIONALITY			
<b>DATE OF REGISTRATION</b>	04/06/2013		
<b>TITLE</b>	AIR COOLER		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	256382		
<b>CLASS</b>	24-02		
<b>1)OMRON HEALTHCARE CO., LTD., A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF JAPAN,</b> OF 53, KUNOTSUBO, TERADO-CHO, MUKO-SHI, KYOTO 617-0002, JAPAN			
<b>DATE OF REGISTRATION</b>	11/09/2013		
<b>TITLE</b>	SPHYGMOMANOMETER		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
2013-005983	18/03/2013	JAPAN	
<b>DESIGN NUMBER</b>	245569		
<b>CLASS</b>	09-01		
<b>1)KAHLUA AG., A SWISS COMPANY,</b> C/O TESTATORIS AG, TOPFERSTRASSE 5, 6004 LUCERNE, SWITZERLAND			
<b>DATE OF REGISTRATION</b>	25/05/2012		
<b>TITLE</b>	BOTTLE		
<b>PRIORITY NA</b>			

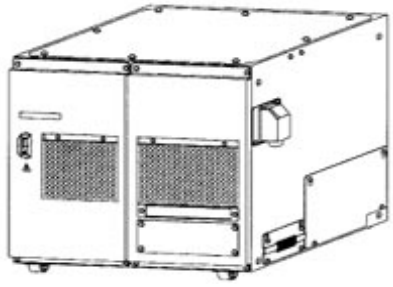


<b>DESIGN NUMBER</b>	256482	
<b>CLASS</b>	11-02	
<b>1)MA DESIGN INDIA PRIVATE LIMITED, A COMPANY INCORPORATED IN INDIA HAVING ITS PRINCIPAL PLACE OF BUSINESS AT A-41, SECTOR-80, PHASE-II, NOIDA-201305, U.P. INDIA</b>		
<b>DATE OF REGISTRATION</b>	16/09/2013	
<b>TITLE</b>	DECORATIVE ARTICLE	
<b>PRIORITY NA</b>		

<b>DESIGN NUMBER</b>	249397	
<b>CLASS</b>	24-04	
<b>1)NOURI E. HAKIM A CITIZEN OF UNITED STATES OF AMERICA OF THE ADDRESS: 3030 AURORA AVENUE, MONROE, LA-71201, UNITED STATES OF AMERICA</b>		
<b>DATE OF REGISTRATION</b>	09/11/2012	
<b>TITLE</b>	PACIFIER FOR SOOTHING INFANTS	
<b>PRIORITY</b>		
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>
29/420,731	11/05/2012	U.S.A.

<b>DESIGN NUMBER</b>	254945	
<b>CLASS</b>	15-07	
<b>1)BLUE STAR LIMITED, A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956 WHOSE ADDRESS IS KASTURI BUILDINGS, MOHAN T. ADVANI CHOWK, JAMSHEDJI TATA ROAD, MUMBAI 400020</b>		
<b>DATE OF REGISTRATION</b>	02/07/2013	
<b>TITLE</b>	FREEZER	
<b>PRIORITY NA</b>		

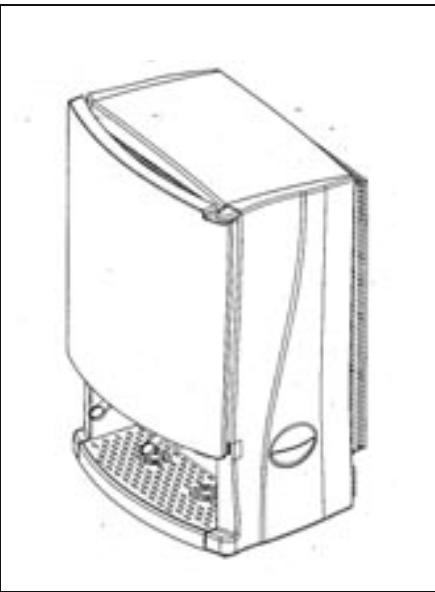
<b>DESIGN NUMBER</b>	254044		
<b>CLASS</b>	07-02		
<b>1)SH. SURENDER SINGH (INDIVIDUAL), NATIONALITY INDIAN TRADING AS M/S BHUPINDER SINGH &amp; SONS (PROPRIETORSHIP FIRM) WHOSE REGISTERED ADDRESS AT</b> PLOT NO. 24, STREET NO.-03, RAJENDER NAGAR, INDUSTRIAL AREA, SAHIBABAD, GHAZIABAD, UTTAR PRADESH			
<b>DATE OF REGISTRATION</b>	23/05/2013		
<b>TITLE</b>	COOKING PLATE		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	256422		
<b>CLASS</b>	12-16		
<b>1)HERO MOTOCORP LIMITED, A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, HAVING ITS OFFICE AT</b> 34, COMMUNITY CENTRE, BASANT LOK, VASANT VIHAR, NEW DELHI-110057			
<b>DATE OF REGISTRATION</b>	13/09/2013		
<b>TITLE</b>	TAIL LIGHT		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	256625		
<b>CLASS</b>	15-02		
<b>1)GOODWIN INTERNATIONAL LIMITED, OF</b> IVY HOUSE FOUNDRY, HANLEY STOKE-ON-TRENT, ST1 3NR, UNITED KINGDOM; NATIONALITY: UNITED KINGDOM			
<b>DATE OF REGISTRATION</b>	19/09/2013		
<b>TITLE</b>	PUMP		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
EP001379309-002	26/07/2013	EUROPEAN UNION	

<b>DESIGN NUMBER</b>	255544		
<b>CLASS</b>	31-00		
<b>1)THE COCA-COLA COMPANY, A CORPORATION ORGANIZED AND EXISTING UNDER THE LAWS OF THE STATE OF DELAWARE HAVING AN OFFICE AT</b> ONE COCA-COLA PLAZA NW, ATLANTA, GEORGIA 30313, USA			
<b>DATE OF REGISTRATION</b>	31/07/2013		
<b>TITLE</b>	BEVERAGE DISPENSER		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
29/444,697	01/02/2013	U.S.A.	
<b>DESIGN NUMBER</b>	253515		
<b>CLASS</b>	19-06		
<b>1)MRS. ASHA VENUGOPAL, ADITYA VENUGOPAL, ROMI DIVAKARAN &amp; VENUGOPAL B. N., INDIAN NATIONAL, CARRYING ON BUSINESS UNDER THE NAME AND STYLE OF M/S. ZENITH METAPLAST PVT. LTD. (A COMPANY REGISTERED UNDER THE INDIAN COMPANIES ACT, 1956) HAVING ITS PRINCIPAL PLACE OF BUSINESS ADDRESS AT</b> F-18, MIDC, SATPUR, NASHIK-422007, MAHARASHTRA, INDIA			
<b>DATE OF REGISTRATION</b>	30/04/2013		
<b>TITLE</b>	PEN		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	256756		
<b>CLASS</b>	28-03		
<b>1)KONINKLIJKE PHILIPS N.V., A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF THE KINGDOM OF THE NETHERLANDS, RESIDING AT EINDHOVEN,</b> WHOSE POST-OFFICE ADDRESS IS HIGH TECH CAMPUS 5, 5656 AE EINDHOVEN, THE NETHERLANDS			
<b>DATE OF REGISTRATION</b>	25/09/2013		
<b>TITLE</b>	SHAVING HEAD UNIT		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
002225938-0001	23/04/2013	OHIM	

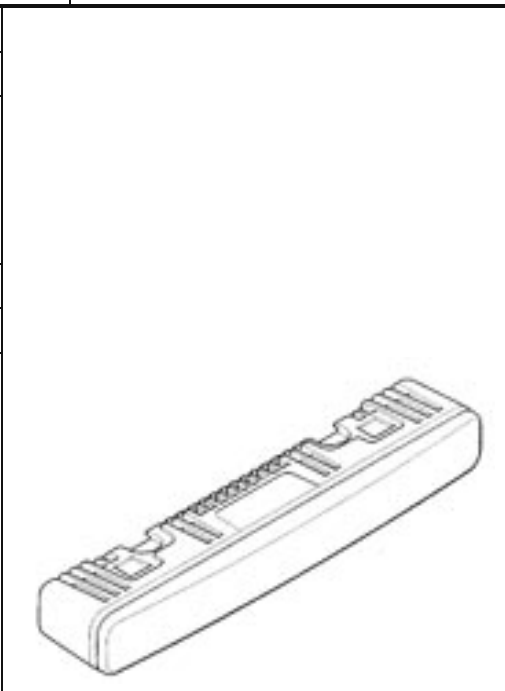
<b>DESIGN NUMBER</b>	253207	
<b>CLASS</b>	13-03	
<b>1)KABUSHIKI KAISHA YASKAWA DENKI A JAPANESE COMPANY OF THE ADDRESS: 2-1, KUROSAKI-SHIROISHI, YAHATANISHI-KU, KITAKYUSHU-SHI, FUKUOKA 806-0004, JAPAN</b>		
<b>DATE OF REGISTRATION</b>	17/04/2013	
<b>TITLE</b>	ROBOT CONTROLLER	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	256487	
<b>CLASS</b>	11-02	
<b>1)MA DESIGN INDIA PRIVATE LIMITED, A COMPANY INCORPORATED IN INDIA HAVING ITS PRINCIPAL PLACE OF BUSINESS AT A-41, SECTOR-80, PHASE-II, NOIDA-201305, U.P. INDIA</b>		
<b>DATE OF REGISTRATION</b>	16/09/2013	
<b>TITLE</b>	DECORATIVE ARTICLE	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	256545	
<b>CLASS</b>	06-02	
<b>1)GODREJ &amp; BOYCE MFG. CO. LTD., AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT 1913, OF GODREJ INTERIO, PLANT 4, PIROJSHANAGER, VIKHROLI (WEST), MUMBAI-400079, INDIA</b>		
<b>DATE OF REGISTRATION</b>	17/09/2013	
<b>TITLE</b>	BED	
<b>PRIORITY NA</b>		



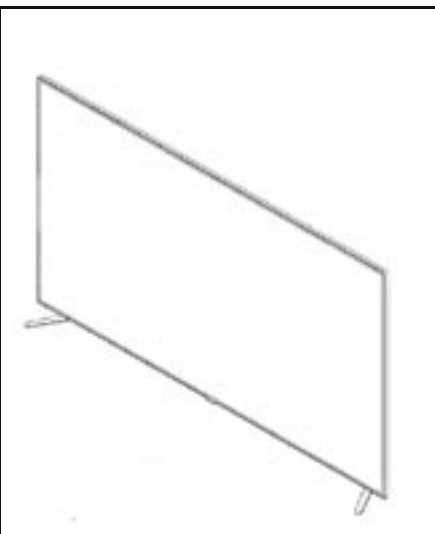
<b>DESIGN NUMBER</b>	255545	
<b>CLASS</b>	31-00	
<b>1)THE COCA-COLA COMPANY, A CORPORATION ORGANIZED AND EXISTING UNDER THE LAWS OF THE STATE OF DELAWARE HAVING AN OFFICE AT</b> ONE COCA-COLA PLAZA NW, ATLANTA, GEORGIA 30313, USA		
<b>DATE OF REGISTRATION</b>	31/07/2013	
<b>TITLE</b>	BEVERAGE DISPENSER	
<b>PRIORITY</b>		
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>
29/444,699	01/02/2013	U.S.A.









<b>DESIGN NUMBER</b>	252014	
<b>CLASS</b>	26-06	
<b>1)KONINKLIJKE PHILIPS ELECTRONICS N.V., A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF THE KINGDOM OF THE NETHERLANDS, RESIDING AT</b> EINDHOVEN, WHOSE POST-OFFICE ADDRESS IS HIGH TECH CAMPUS 5, 5656 AE EINDHOVEN, THE NETHERLANDS		
<b>DATE OF REGISTRATION</b>	04/03/2013	
<b>TITLE</b>	LED LIGHT	
<b>PRIORITY</b>		
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>
002096925-0001	04/09/2012	OHIM






<b>DESIGN NUMBER</b>	254974	
<b>CLASS</b>	14-03	
<b>1)SAMSUNG ELECTRONICS CO., LTD.</b> 129, SAMSUNG-RO, YEONGTONG-GU, SUWON-SI, GYEONGGI-DO, 443-742, REPUBLIC OF KOREA, A COMPANY OF REPUBLIC OF KOREA		
<b>DATE OF REGISTRATION</b>	03/07/2013	
<b>TITLE</b>	TELEVISION UNIT	
<b>PRIORITY</b>		
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>
30-2013-0000636	04/01/2013	REPUBLIC OF KOREA




<b>DESIGN NUMBER</b>	256809		
<b>CLASS</b>	12-16		
<b>1)HERO MOTOCORP LIMITED, A COMPANY INCORPORATED UNDER THE COMPANIES ACT, HAVING ITS OFFICE AT</b> 34, COMMUNITY CENTRE, BASANT LOK, VASANT VIHAR, NEW DELHI-110057			
<b>DATE OF REGISTRATION</b>	26/09/2013		
<b>TITLE</b>	FAIRING FOR A TWO WHEELED VEHICLE		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	255129		
<b>CLASS</b>	21-01		
<b>1)VOLVO TRUCK CORPORATION,</b> OF 40508 GOTEBOG, SWEDEN			
<b>DATE OF REGISTRATION</b>	11/07/2013		
<b>TITLE</b>	TOY TRUCK		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
002179119-0001	06/02/2013	OHIM	
<b>DESIGN NUMBER</b>	256477		
<b>CLASS</b>	11-02		
<b>1)MA DESIGN INDIA PRIVATE LIMITED, A COMPANY INCORPORATED IN INDIA HAVING ITS PRINCIPAL PLACE OF BUSINESS AT</b> A-41, SECTOR-80, PHASE-II, NOIDA-201305, U.P. INDIA			
<b>DATE OF REGISTRATION</b>	16/09/2013		
<b>TITLE</b>	DECORATIVE ARTICLE		
<b>PRIORITY NA</b>			

<b>DESIGN NUMBER</b>	256571		
<b>CLASS</b>	13-03		
<b>1)MITSUBISHI ELECTRIC CORPORATION, A JAPANESE COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF JAPAN, MANUFACTURERS AND MERCHANTS, OF THE ADDRESS</b> 7-3, MARUNOUCHI 2-CHOME, CHIYODA-KU, TOKYO 100-8310, JAPAN			
<b>DATE OF REGISTRATION</b>	18/09/2013		
<b>TITLE</b>	PROGRAMMABLE CONTROLLER FOR PRODUCTION LINE IN A FACTORY		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	256321		
<b>CLASS</b>	29-02		
<b>1)MAVIG GMBH, A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF GERMANY, OF THE ADDRESS</b> STAHLGRUBERRING 5, 81829 MÜNCHEN, GERMANY			
<b>DATE OF REGISTRATION</b>	09/09/2013		
<b>TITLE</b>	DEVICE FOR PROTECTION AGAINST X-RAYS		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
002201202-0003	12/03/2013	EUROPEAN UNION	
<b>DESIGN NUMBER</b>	254914		
<b>CLASS</b>	23-04		
<b>1)BRY-AIR (ASIA) PVT LTD,</b> 20 RAJPUR ROAD, DELHI 110054, INDIAN COMPANY			
<b>DATE OF REGISTRATION</b>	02/07/2013		
<b>TITLE</b>	DATA CENTRE AIR PURIFIER		
<b>PRIORITY NA</b>			

<b>DESIGN NUMBER</b>	255378		
<b>CLASS</b>	12-15		
<b>1)SUMITOMO RUBBER INDUSTRIES, LTD. A COMPANY ORGANIZED UNDER THE LAWS OF JAPAN OF THE ADDRESS:</b> 6-9, WAKINOHAMA-CHO 3-CHOME, CHUO-KU, KOBE-SHI, HYOGO 651-0072, JAPAN			
<b>DATE OF REGISTRATION</b>	23/07/2013		
<b>TITLE</b>	TIRE FOR MOTORCYCLE		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
2013-003143	18/02/2013	JAPAN	
<b>DESIGN NUMBER</b>	252077		
<b>CLASS</b>	26-03		
<b>1)PROMPTEC RENEWABLE ENERGY SOLUTIONS PVT LTD A COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT, 1956 HAVING ITS REGISTERED OFFICE:</b> SHIBRA FARMS, NAGASANDRA MAIN ROAD, 8TH MILE, TUMKUR ROAD, BANGALORE-560073 KARNATAKA STATE, INDIA			
<b>DATE OF REGISTRATION</b>	05/03/2013		
<b>TITLE</b>	PUBLIC LIGHTING FIXTURE		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	255754		
<b>CLASS</b>	12-05		
<b>1)M/S ESCORTS LTD., (A COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT, 1956),</b> 15/5, MATHURA ROAD, FARIDABAD-121003, HARYANA., (INDIA)			
<b>DATE OF REGISTRATION</b>	12/08/2013		
<b>TITLE</b>	CRANE		
<b>PRIORITY NA</b>			

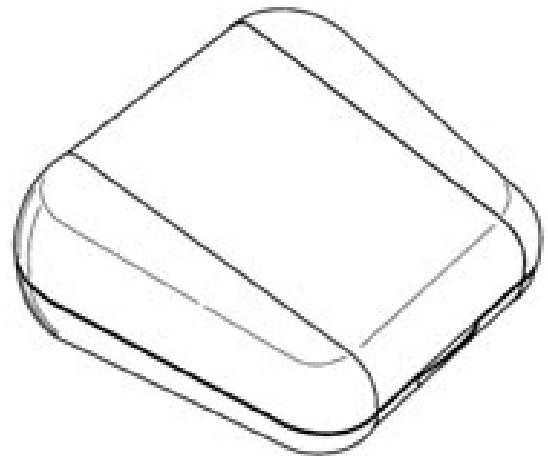
<b>DESIGN NUMBER</b>	255995	
<b>CLASS</b>	12-15	
<b>1)CONTINENTAL REIFEN DEUTSCHLAND GMBH</b> VAHRENWALDER STR. 9, 30165 HANNOVER, GERMANY		
<b>DATE OF REGISTRATION</b>	23/08/2013	
<b>TITLE</b>	TYRE TREAD	
<b>PRIORITY</b>		
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>
002212241 - 0001	02/04/2013	OHIM









<b>DESIGN NUMBER</b>	254317	
<b>CLASS</b>	12-16	
<b>1)RENAULT TRUCKS, A COMPANY ORGANIZED UNDER THE LAWS OF FRANCE,</b> OF 99 ROUTE DE LYON, 69800 SAINT PRIEST, FRANCE		
<b>DATE OF REGISTRATION</b>	06/06/2013	
<b>TITLE</b>	DECORATIVE FITTING FOR VEHICLE	
<b>PRIORITY NA</b>		


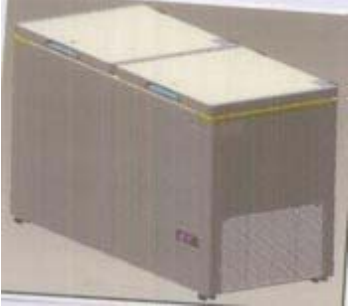



<b>DESIGN NUMBER</b>	253291	
<b>CLASS</b>	03-01	
<b>1)GLAXO GROUP LIMITED OF THE ADDRESS</b> 980 GREAT WEST ROAD, BRENTFORD, MIDDLESEX TX8 9GS, UNITED KINGDOM		
<b>DATE OF REGISTRATION</b>	22/04/2013	
<b>TITLE</b>	CASE FOR AN INHALER	
<b>PRIORITY</b>		
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>
GB 4027110	23/10/2012	U.K.



<b>DESIGN NUMBER</b>	254818		
<b>CLASS</b>	12-05		
<b>1)ACTION CONSTRUCTION EQUIPMENT LTD.,</b> OF DHUDHOLLA LINK ROAD, VILLAGE DHUDHOLLA, PALWAL, HARYANA-121102, INDIA, AN INDIAN COMPANY			
<b>DATE OF REGISTRATION</b>	26/06/2013		
<b>TITLE</b>	SLEWING MAST OF CRANE		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	255386		
<b>CLASS</b>	15-01		
<b>1)HONDA MOTOR CO., LTD., A JAPANESE CORPORATION,</b> OF 1-1, MINAMI-AOYAMA 2-CHOME, MINATO-KU, TOKYO, JAPAN			
<b>DATE OF REGISTRATION</b>	24/07/2013		
<b>TITLE</b>	INTERNAL COMBUSTION ENGINE		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
2013-001414	25/01/2013	JAPAN	
<b>DESIGN NUMBER</b>	256394		
<b>CLASS</b>	03-01		
<b>1)SAMSONITE IP HOLDING S.Á.R.L., A LUXEMBOURG PRIVATE LIMITED LIABILITY COMPANY OF</b> 13-15 AVENUE DE LA LIBERTE, L-1931 LUXEMBOURG, LUXEMBOURG			
<b>DATE OF REGISTRATION</b>	13/09/2013		
<b>TITLE</b>	LUGGAGE		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
29/450,057	15/03/2013	U.S.A.	

<b>DESIGN NUMBER</b>	256012		
<b>CLASS</b>	10-04		
<b>1)DANAHER (SHANGHAI) INDUSTRIAL INSTRUMENTATION TECHNOLOGIES R&amp;D CO., LTD.,</b> OF 4/F, NO. 6 BUILDING, LINHONG ROAD NO. 280, CHANGNING DISTRICT, SHANGHAI 200335, P.R. CHINA; NATIONALITY: CHINESE			
<b>DATE OF REGISTRATION</b>	23/08/2013		
<b>TITLE</b>	DIGITAL MULTIMETER		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
201330263248.3	19/06/2013	CHINA	
<b>DESIGN NUMBER</b>	254860		
<b>CLASS</b>	26-03		
<b>1)(1)FALGUN DEVENDRABHAI BHATT (2) SMT. RUJAL FALGUN BHATT BOTH INDIAN NATIONAL AND PARTNERS OF NEETY EURO ASIA SOLAR ENERGY (A PARTNERSHIP FIRM) HAVING THEIR PLACE OF BUSINESS AT</b> BUNGLOW NO. 4, SHREE NAGAR SOCIETY, OPP. GOLDEN TRIANGLE, S.P. STADIUM ROAD, AHMEDABAD-380014 GUJARAT (INDIA)			
<b>DATE OF REGISTRATION</b>	28/06/2013		
<b>TITLE</b>	SOLAR STREET LIGHT		
<b>PRIORITY NA</b>			
<b>DESIGN NUMBER</b>	255139		
<b>CLASS</b>	12-08		
<b>1)VOLVO TRUCK CORPORATION,</b> OF 40508 GOTEORG, SWEDEN			
<b>DATE OF REGISTRATION</b>	11/07/2013		
<b>TITLE</b>	VEHICLE CAB		
<b>PRIORITY</b>			
<b>PRIORITY NUMBER</b>	<b>DATE</b>	<b>COUNTRY</b>	
002179309-0001	06/02/2013	OHIM	

<b>DESIGN NUMBER</b>	256481	
<b>CLASS</b>	11-02	
<b>1)MA DESIGN INDIA PRIVATE LIMITED, A COMPANY INCORPORATED IN INDIA HAVING ITS PRINCIPAL PLACE OF BUSINESS AT A-41, SECTOR-80, PHASE-II, NOIDA-201305, U.P. INDIA</b>		
<b>DATE OF REGISTRATION</b>	16/09/2013	
<b>TITLE</b>	DECORATIVE ARTICLE	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	254944	
<b>CLASS</b>	15-07	
<b>1)BLUE STAR LIMITED, A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956 WHOSE ADDRESS IS KASTURI BUILDINGS, MOHAN T. ADVANI CHOWK, JAMSHEDJI TATA ROAD, MUMBAI 400020</b>		
<b>DATE OF REGISTRATION</b>	02/07/2013	
<b>TITLE</b>	FREEZER	
<b>PRIORITY NA</b>		
<b>DESIGN NUMBER</b>	254042	
<b>CLASS</b>	13-03	
<b>1)M/S V-GUARD INDUSTRIES LTD., AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT OF 1956 WHOSE ADDRESS IS 33/2905 F, VENNALA HIGH SCHOOL ROAD, VENNALA, KOCHI-682028, KERALA STATE, INDIA</b>		
<b>DATE OF REGISTRATION</b>	23/05/2013	
<b>TITLE</b>	STABILIZERS	
<b>PRIORITY NA</b>		